

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2339 - JK (LD) of 2025
DATED:- 25 - 02 - 2025

Sanction is hereby accorded to the appointment of Officer's of Industries and Commerce Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 25.02.2025

No:-LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Government , Industries and Commerce Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
25-02-25

(Reyaz Ali Bhat)
Assistant Legal Remembrancer

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Annexure to the Government Order No. 2339 - JK(LD) of 2025 dated 25.02.2025.

S.No.	Titled of the case	Officer In-Charge(OIC)	Designation	E-Mail id/Mobile No
1	WP©.No2923/2024 M/s PMT Industries Bage-e-Ali Mardan Khan, Srinagar V/s UT of J&K & Ors.	Mr. Waris Ahmad Malik	Divisional Manager Marketing/RMD(SICOP)Srinagar	7006752068
2	CCP(S) 470/2024 Shadaab Hussain Mir V/S Mr.KumarRajan and Ors	Mr. Parvaiz Ahmad Bhat	Project Engineer SICOP Kashmir	Xendiv2nd sidco@gmail.com 7780893177
3	WP© No.2966/2024M/s PMT Industries Bage-e-Ali Mardan Khan, SrinagarV/S UT of J&K & Ors.	Mr. Mohsin Hameed Khan	Estate Manager (Baramulla)	Sicopbaramulla@gmail.com 9419016381
4	WP© /2024 Ishfaq Steel Works I/E Anchidora Anantnag and Anr V/s UT of J&k & Ors.	Abdul Hameed Shiekh	District Manager Anantnag	9469721278
5	WP©.No.127/2025 M/s Emm Ess Co Group V/s UT of J&k & Ors.	Mr. Ashiq Hussain Dar	Estate Manager I/E Zakura	7006729240
6	Civil suits.24/2024/CNR No.JKBGO20005622024 Aziz Tea Stall V/s G.M.DIC Budgam & Ors.	Mr. Bilal Ahmad Kakroo	Divisional Manager SICOP Central/North Kashmir	bilaljksicop@gmail.com 9419970535
7.	Zenith Card Board Bijbehara V/s Commissioner Secretary, I&C Deptt.Govt of J&K & Ors.	Mr. Elyas Ahmad Bhat	Dy. General Manager SICOP south Kashmir	Xendiv2nd sidco@gmail.com 7780893177
8.	WP(C).No.84/2025 titled Imtiaz Ahmed Rather and Ors V/s UT of J&K & others.	Sh.Paramjeet Singh, JKAS,	General Manager DIC,Doda	9419261755

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